## GOVERNMENT OF INDIA SHIPPING LOK SABHA

UNSTARRED QUESTION NO:1230 ANSWERED ON:13.07.2009 SETTING UP OF MARITIME BOARD Panda Shri Baijayant

## Will the Minister of SHIPPING be pleased to state:

- (a) whether the Union Government has provided financial assistance to State Governments for setting up Maritime Boards in the respective States; and
- (b) if so, the details thereof alongwith the funds allocated and released for the purpose during each of the last three years and the current year, State-wise?

## Answer

## MINISTER OF SHIPPING (SHRI G.K.VASAN)

(a) & (b): Under the Indian Ports Act, 1908, responsibility for development of Non- Major Ports vests with the respective State Government. Maritime Boards are set up and funded by the Maritime State Governments for the development of Non-Major Ports and sectors related thereto.